

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 3780
ANSWERED ON 18.12.2024

Accident Report Module

3780. Shri Lumba Ram:
Shri Bidyut Baran Mahato:
Smt. Kamlesh Jangde:
Dr. Rajesh Mishra:

Will the Minister of **COAL** be pleased to state:

- (a) the measures taken/proposed to be taken to ensure that the accident module effectively captures and reports incidents within the stipulated 24 hour timeframe;
- (b) the manner in which safety audit module would enhance existing safety protocols along with specific improvements likely to be anticipated;
- (c) the number of incidents reported through the accident module in the coal mines located in Janjgir Champa; and
- (d) the measures taken to reduce accidents and ensure early warning in the coal mines operated in Neyveli Lignite Corporation of India Limited (NLC), Singrauli?

ANSWER
MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a): Under the Mines Act, 1952, notice of the occurrence of the accidents is required to be given by the owner, agent or manager of the mine. Such notices are also submitted by the mines management on the Accidents portal of Directorate General of Mines Safety (DGMS) within 24 hours of its occurrence.

(b): The Ministry of Coal, as a strategic measure, has developed the National Coal Mine Safety Report (NCMSR) portal to streamline safety audit process and reporting in the coal mines of the country. Safety audit by trained professionals and its reporting on the portal module will strengthen the existing safety protocols and foster a culture of safety management. The safety management has the objective of achieving the ultimate goal of Zero Harm Potential in the coal mines.

(c): No such accident has been reported to DGMS from the coal mines located in Janjgir Champa.

(d): NLC India Limited (NLCIL) does not have any coal/lignite mines in Singrauli.
